

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 2276
TO BE ANSWERED ON 04.03.2020**

FACILITIES IN RAILWAYS

**†2276. SHRIMATI KESHARI DEVI PATEL:
SHRI KANAKMAL KATARA:**

Will the Minister of RAILWAYS be pleased to state:

- (a): whether the Railways has deployed helpers, security and other personnel through private agencies in the trains and on the railway stations;**
- (b): the companies with whom the contracts have been signed for this purpose along with the details thereof;**
- (c): the date since when this arrangement is going on and the basis on which this work has been allocated including the number of days for which it has been allocated along with the details thereof;**
- (d): the year-wise details of the payments made to such personnel ;**
- (e): the details of the names of the trains originating from Prayagraj in which such arrangements have been made and the names of the companies that have been assigned the work along with the period for which this work has been given to them;**
- (f): whether the Government is aware that these helpers, security and other personnel are being paid less than the minimum wage;**
- (g): if so, the number of such agencies against which complaints have been received; and**
- (h): the steps being taken by the Government to ensure that all the contract labours are paid minimum wages, along with the details thereof?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (h): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF UNSTARRED QUESTION NO.2276 BY SHRIMATI KESHARI DEVI PATEL AND SHRI KANAKMAL KATARA TO BE ANSWERED IN LOK SABHA ON 04.03.2020 REGARDING FACILITIES IN RAILWAYS

(a) to (d): Outsourcing is done by the Railway field units on need basis from time to time in order to improve the services and efficiency in operations. Data of outsourcing is not maintained centrally.

(e): As per information obtained from Zonal Railway, the details of trains originating from Prayagraj (Allahabad) provided with On-Board Housekeeping Service (OBHS) are as under:

Train No.	Train Name	Name of the Agency	Period of contract	
			From	To
14113/14	ALD-DDN Exp	M/S RN Industries, Gorakhpur	01.10.2019	31.03.2020
14163/64	Sangam Exp		10.01.2018	31.04.2020
22431/32*	ALD-UHP Exp		13.01.2018	31.04.2020
12417/18	Prayag Raj Exp	M/S RN Industries, Gorakhpur	16.03.2018	15.03.2021
22437/38	ALD ANVT			
12275/76	Duranto Exp			
12403/04**	ALD-JP SF Exp	M/S Dynamic Enterprises, Ratlam	08.12.2018	07.12.2020

***OBHS work between Kanpur Central (CNB) and Udhampur (UHP)**

****OBHS work between Agra Cantt (AGC) and Jaipur (JP)**

(f) & (g): Instructions have been issued to Railway Units to pay wages as per contract conditions and extant regulations.

(h): Railways as principal employer ensures that the contract labourers are provided facilities by the contractor as per the provisions of Labour Laws including the Contract Labour (Regulation & Abolition) Act, 1970 and minimum wages as notified by the Central/State Governments under the Minimum Wages Act, 1948. Suitable instructions have been issued to the Zonal Railways that the cases of violation of the above laws, if any, should be dealt with in accordance with the extant provisions.
